

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCA/176/CAA/2017

NAME OF THE TRANSFERRE : IMPERIAL CONSULTANTS AND SECURITIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PAWAN JHABAKH

for Petitioner  
Company

Signature

ABISHEK RAMAN

for HARISHANKAR MANI

ORDER

Counsel for the petitioner present. At request for making submissions put up on 10.11.2017 at 10.30 A.M.

*—Sof—*  
K Anantha Padmanabha Swamy  
Member (Judicial)

MS